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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.543/95

Date of Order : 17.11.97

BETWEEN :

A. Lakshmi

AND

.. Applicant.

1. Union Govt., Ministry of Urban Development, Govt. of India, Nirman Bhavan, New Delhi.
2. Director General of Works, CPWD, Nirman Bhavan, New Delhi.
3. Superintending Engineer (Coord), South Zone, CPWD, Egmore, Madras.
4. Superintending Engineer, Hyderabad.
5. A. Sailakshmi, D Man. Gr. III, HCD I, CPWD, Nirman Bhavan, Koti, Hyderabad.
6. T. Chinnaiyah, D Man. Gr. III, MCD. II, CPWD, Egmore, Madras.
7. K. Vajjiravelu, D Man. Gr. III, SSW (S2), CPWD, Egmore, Madras.

.. Respondents.

Counsel for the Applicant

.. Mr. P. B. Vijay Kumar

Counsel for the Respondents

.. Mr. N. R. Devraj

CORAM:

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X As per Hon'ble Shri R. Rangarajan, Member (Admn.) X

None for the applicant. Mr. N. R. Devraj, learned standing counsel for the respondents.

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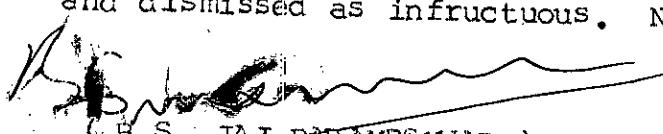
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2. The grievance of the applicant in this OA is that she is the seniormost in the cadre of Draughtsman Gr. III and hence she should have been promoted to Draughtsman Gr-II in the department above all the others who <sup>were</sup> promoted by office order dated 21.4.95 (A-1). She further submits that she was not shown as senior to all the Gr. III personnel. <sup>----- NO.8/3/4/95/</sup> Coord/SZ/E.II/875, dated 21.4.95.

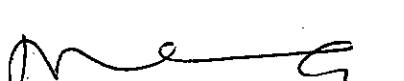
3. This OA is filed for setting aside the impugned office proceedings No.8/3/4/95/Coord/SZ/E.II/875, dated 21.4.95 of R-3 by holding the same as illegal, arbitrary and for a consequential direction to the respondents to promote her against the first ~~----- her seniority as reflected by the~~ current seniority list to the post of Draughtsman Gr.II with all consequential and attendant benefits.

4. Notice before admission was issued in this OA on 26.4.95. When this OA was taken up today, the learned counsel for the respondents produced the office order No. 8 (3)/4/95/Coord/SZ/E.II/940, dated 28.4.95 wherein it is shown that the applicant has been promoted to the Draughtsman Gr.II above all the juniors in that list. It is also stated that her seniority in Gr.II will be recorded accordingly and she will also be given notional promotion from the date her junior was promoted to the Gr.II with all attendant benefits. This Office order is taken on record.

5. In view of the above submission the OA has become infructuous and dismissed as infructuous. No costs.

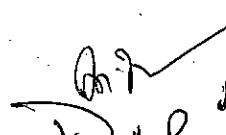
  
B.S. JAI-PARAMESHWAR )  
Member (Judl.)

17.11.97

  
( R.RANGARAJAN )  
Member (Admn.)

Dated : 17th November, 1997

(Dictated in Open Court)

  
D.R.

  
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- 3 -

DA.543/95

Copy to:-

1. The Secretary, Ministry of Urban Development, Govt. of India, Nirman Bhavan, New Delhi.
2. The Director General of Works, CPWD, Nirman Bhavan, New Delhi.
3. ~~Engineering~~ ~~Executive~~ Engineer (Coord). South Zone, CPWD,
4. The Superintending Engineer, Hyderabad Central Circle, CPWD, Hyderabad.
5. One copy to Mr. P.B. Vijay Kumar, Advocate, CAT., Hyd.
6. One copy to Mr. N.R. Devaraj, Sr. CGSC., CAT., Hyd.
7. One copy to D.R.(A), CAT., Hyd.
8. One duplicate.

srr

17/11/97 (8)

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :  
M (J)

Dated: 17/11/97

ORDER/JUDGMENT

M.A./R.A./C.A. NO.:

in  
D.A. NO. 543 / 95

Admitted and Interim Directions  
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

II Court

